

(h) if so, the reasons for its resetting up;

(c) whether it is also a fact that a certain amount of money was required to be deposited with the Estate Office in respect of the complaint made; and

(d) if so, the reasons for its being dispensed with now?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) No. The Complaints Cell of the Directorate of Estates was set up in August, 1964 and has been functioning since then without any interruption.

(b) Does not arise

(c) The persons lodging complaints with the Complaints Cell were not and are not required to deposit any amount with the Directorate of Estates.

(d) Does not arise.

Pannambur Harbour Project

1602. SHRI H. S. NARASIAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of contract dredgers required to complete the dredging operations under the Panambur Harbour Project; and

(b) the likely cost of the dredging operations; and

(c) by when the port will be ready for use

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMALAPATI TRIPATHI): (a) The contractors have deployed one cutter suction dredger and one hopper suction dredger for the dredging operations in the Mangalore (Panambur) Harbour Project.

(b) The dredging contract has been awarded at an estimated cost of Rs. 5.48 crores.

(c) A draught of 12 ft. will be available by the end of December, 1973 to enable equipment for the fertiliser factory to be received. The port is likely to be commissioned for partial use by middle of 1974 and fully operational by the end of 1974.

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Hospitals in Orissa

1603. SHRI K. P. SINGH DEO: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of hospitals, dispensaries in the various districts and sub-divisions in the State of Orissa with their locations (district-wise and sub-division-wise); and

(b) the number of staff sanctioned and posted; the number of beds available; whether any maternity facilities are available in all the above mentioned hospitals; the number of patients which it is supposed to cater for?

THE DEPUTY MINISTER OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) Two statements, (i) showing the names and location of Hospitals with their bed strength in the State of Orissa as in 1968-69 and (ii) showing district-wise distribution of dispensaries in the State of Orissa as on 1-1-1973, are enclosed. [See Appendix LXXXVI. Annexure. No. 7.1

(b) Efforts are being made to collect the information from the State Government.

Memorandum submitted by the Orissa Government College Teachers Association

1604. SHRI K. P. SINGH DEO: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Orissa Government College Teachers Association in its annual meeting held on the 22nd September, 1973 at Ravenshaw College, Cuttack submitted any Memorandum to the Governor on that occasion; and

(b) if so, the details thereof and the action taken by Government thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) The required information is being collected and a statement will be laid on the Table of the Sabha in due course.